

such of the valubles as are not required for heating furnaces in the steel plant. To do this, a by-product plant is being put up as a part of the steel works. Slag coming out of the blast furnaces may be suitable for making cement. Provision has therefore been made in the layout for a slag granulation plant. No other industry is at present planned to be developed near Bhilal. Once the steel plant goes into operation, a number of subsidiary industries might come up in the vicinity of the plant.

**राजस्थान में तोपखाना सैनिक प्रशिक्षण केंद्र**

\*१३२६ श्री ए० लॉ० बाकरवाल : क्या प्रतिरक्षा मंत्री १७ दिसम्बर, १९५६ के घतरांकित प्रश्न संख्या १००८ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या राजस्थान के बीकानेर जिले के पश्चिमी भाग में एक तोपखाना सैनिक प्रशिक्षण केंद्र खोलने की प्रत्यापना के सम्बन्ध में इस बीच कोई अंतिम निर्णय कर लिया गया है ;

(ख) यदि हा, तो इस कार्य के लिये कितने गाबो को खाली कराया जायेगा और उन ग्रामीणों को किन जगहों पर बसाया जायेगा , और

(ग) उन ग्रामीणों को कितना प्रतिकर दिया जायेगा ?

**प्रतिरक्षा उद्योगों (बी रजुराभेया) :**

(क) जी, अभी नहीं ।

(ख) तथा (ग). प्रश्न नहीं उठते ।

**Higher Studies in Social Sciences**

\*1402. Shri M. B. Thakere: Will the Minister of Education and Scientific Research be pleased to state:

(a) the number of students who were sent abroad for higher studies in social sciences in the year 1956-57 with scholarships awarded by Government or sponsored through Government;

(b) the criterion adopted for selecting such students; and

(c) the percentage of such students belonging to the Scheduled Castes and Scheduled Tribes and other Backward Classes who are given special preference for such scholarships?

**The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall):** (a) None, Sir.

(b) and (c). Do not arise.

**Withdrawals from General Provident Fund**

\*1433. Shri L. Achaw Singh: Will the Minister of Finance be pleased to state:

(a) whether Government servants with less than 25 years of service are not permitted to withdraw money from General Provident Fund accumulation to purchase plots for construction of their houses; and

(b) if so, the reasons therefor?

**The Deputy Minister of Finance (Shri B. E. Bhagat):** (a) Yes.

(b) The object of having a Provident Fund will not be achieved if a substantial part of the assets in the fund are made available to Government servants much in advance of their retirement from service.

A separate scheme of advances from Government funds for house building purposes to permanent Government servants and to temporary Government servants with a continuous service of 10 years or more, is already in force under the administrative control of the Ministry of Works, Housing & Supply.

Government servants are also eligible to participate in the Low Income Group Housing Scheme which is open to the public and is also administered by the Ministry of Works, Housing & Supply.